

Annexure-8														
Raheja Developers Limited (Krishna Housing Scheme)														
Date of Initiation of CIRP : 21.08.2025														
List as on 30.05.2026														
Operational creditors (other than Workmen and Employees and Government Dues)														
S.No	Name of Creditor	Details of Claim		Details of Claim Admitted						Amount of contingent claim	Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date	Amount Claimed	Amount Admitted	Nature of Claim	Amount Covered by security interest	Amount covered by gurantee	Whether related party	% of voting share in class of creditor					
1	HT Media Limited	04-09-2025	95,13,064	-	-	-	-	-	-	-	-	-	95,13,064	Not verifiable due to non receipt Documents from the claimant to substantiate the claim as project specific claim.
2	Nous Private Limited	24-09-2025	1,77,43,056	-	-	-	-	-	-	-	-	-	1,77,43,056	Not verifiable due to non receipt Documents from the claimant to substantiate the claim as project specific claim.
3	Link Intime India Private Limited	25-09-2025	1,06,200	-	-	-	-	-	-	-	-	-	1,06,200	Not verifiable due to non receipt Documents from the claimant to substantiate the claim as project specific claim.
4	PVR Inonex Limited	30-09-2025	1,35,50,394	-	-	-	-	-	-	-	-	-	1,35,50,394	Not verifiable due to non receipt Documents from the claimant to substantiate the claim as project specific claim.
5	EAP Electro Projects PVT LTD	12-12-2025	4,52,61,903	-	-	-	-	-	-	-	-	-	4,52,61,903	Not verifiable due to non receipt Documents from the claimant to substantiate the claim as project specific claim.
6	CDSL	07-01-2026	5,97,707	-	-	-	-	-	-	-	-	-	5,97,707	Not verifiable due to non receipt Documents from the claimant to substantiate the claim as project specific claim.
	Garg Roadlines	18-02-2026	4,92,897	-	-	-	-	-	-	-	-	-	4,92,897	Not verifiable due to non receipt Documents from the claimant to substantiate the claim as project specific claim.
7	PLN9 Security Services	06-03-2025	97,44,993	-	-	-	-	-	-	-	-	-	97,44,993	Not verifiable due to non receipt Documents from the claimant to substantiate the claim as project specific claim.
			9,70,10,214	-	-	-	-	-	-	-	-	-	9,70,10,214	



Brijesh Singh Bhadauriya

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Resolution Professional
(Project-Specific CIRP – Krishna Housing Scheme)
M/s Raheja Developers Limited
Registration No.: IBBI/PA-002/IP-N01045/2020-2021/13385
AFA Valid up to: 30.06.2026
Registered Address: Unit No. G-40, Vardhman Sunrise Plaza,
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